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Dr. Ram Subhag Singh: It is a very important question, Sir.

Mr. Speaker: Every question is important. If I am to depend on the opinion of an hon. Member regarding importance of his question, I think that I may put only one question and carry on for one hour.

Next Question.

## EDUCATION OF CHILDREN

- \*1140. Shri Dholakia: Will the Minister of Education be pleased to state:
- (a) whether Government have formulated any policy regarding the education of children between three and six years of age;
- (b) if so, the main aspects of the policy formulated; and
- (c) the amount of expenditure proposed to be spent over its implementation?

The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das): (a) No.

(b) and (c). Do not arise.

Shri S. N. Das: May I know whether there is any proposal under the consideration of the Government to send a team of officers or educationists to study the experiments going on in this regard in other countries?

Dr. M. M. Das: So far as preprimary education is concerned, no such scheme is there, so far as I know.

Shri Dholakia: May I know whether Government intend to appoint a Commission just as they have appointed a Commission regarding secondary education?

Dr. M. M. Das: I must submit to the hon. Member that pre-primary education is the responsibility of the State Governments, and so far as the Central Government is concerned, the highest priority has been given to universal primary education.

Shri S. N. Das: May I know whether in any institute under the control

of the Central Government any experiment in this regard is being made?

[The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): The experiment is going on in this connection.]

Shri S. N. Das: Regarding the education of these children between three and six years of age.

[Maniana Azad: There is no institution under direct control of the Central Government.]

**EMERGENCY COMMISSIONED OFFICERS** 

- \*1111. Shrimati Renu Chakravartty: Will the Minister of Defence be pleased to state:
- (a) the number of the Emergency Commissioned Officers recruited during World War II who have since been absorbed in the Regular Armed Forces;
- (b) the number of those who have been resettled in Reserved Civil Posts; and
- (c) whether any of them were given gratuity and other benefits?

The Minister of Defence Organisation (Shri Tyagi): (a) 3,804.

- (b) This information is not readily available and is being collected.
- (c) Yes, all Emergency Commissioned Officers were granted war gratuity and other benefits according to Release regulations.

Shrimati Renu Chakravartty: May I know if their service is counted from the time they had left or from